

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 100 OF 2017

Dated : 29th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Greenko Budhil Hydro Power Pvt. Ltd.

...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) :

Ms. Shikha Ohri
Ms. Soumya Malhotra

Counsel for the Respondent(s) :

Mr. Buddy A. Ranganadhan
Ms. Anchal for R-1

Mr. Pradeep Misra for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **20.02.2019.**

**(Ravindra Kumar Verma)
Technical Member**

Ts/kt

**(Justice Manjula Chellur)
Chairperson**